NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/651/IB/2017 NAME OF THE PETITIONER : T.C. MOOSA : KARISMAA FOUNDATIONS PVT LTD NAME OF THE RESPONDENT UNDER SECTION : 9 RULE 6 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM R. J. Radhilla Counsel for Petits 2) Vaibhar R Venkatesh Counsel For Responde Council for Petitianer

<u>ORDER</u>

Counsels for both the parties are present. Both the Counsels submitted the arguments in part. However, Counsel for the Corporate Debtor has submitted that his client is willing to negotiate with the Operational Creditor for which he prayed for time. At request, time is enlarged. Put up on 18.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk